

DIVISION BENCH

ITEM NO.155

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 02/UK/2006 (TP No. 02/ALD/2023)

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 9th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MODIPON LTD. THROUGH ITS CHEMICAL DIVISION, INDOFIL CHEMICAL COMPANY V/S RISHABH VELVELEEN LTD.
UNDER SECTION	SEC. 433(E) & (F), 434 & 439 OF COMPANIES ACT, 1956

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 11th July, 2024.

-Sd-

(Court Officer)

09th May, 2024

*Bipul Kumar Tiwari
(Stenographer)*